

ITEM NO.32

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.9388/2022

(Arising out of impugned final judgment and order dated 21-04-2022 in MUA227 No.2946/2022 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT ANJUMAN INTEZAMIA
MASAJID VARANASI

Petitioner(s)

VERSUS

RAKHI SINGH & ORS.

Respondent(s)

(With IA No.78311/2022 - APPLICATION FOR PERMISSION, IA No.76921/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.106684/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.30432/2023 - CLARIFICATION/DIRECTION, IA No.27261/2023 - CLARIFICATION/DIRECTION, IA No.70819/2023 - CLARIFICATION/DIRECTION, IA No.78298/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.85932/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.79012/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.200749/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.146635/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.103072/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.75323/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.30435/2023 - EXEMPTION FROM FILING O.T., IA No.76923/2022 - EXEMPTION FROM FILING O.T., IA No.27264/2023 - EXEMPTION FROM FILING O.T., IA No.75326/2022 - EXEMPTION FROM FILING O.T., IA No.78313/2022 - EXEMPTION FROM FILING O.T., IA No.76526/2023 - EXEMPTION FROM FILING O.T., IA No.98885/2022 - INTERVENTION APPLICATION, IA No.76985/2022 - INTERVENTION APPLICATION, IA No.85930/2022 - INTERVENTION APPLICATION, IA No.79439/2022 - INTERVENTION/IMPLEADMENT, IA No.79009/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.169693/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH S.L.P.(C) No.11351/2023 (XI)

(With IA No.107562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA No.107565/2023 - EXEMPTION FROM FILING O.T.)
S.L.P.(C) No.14853/2023 (XI)
(With IA No.131818/2023-EXEMPTION FROM FILING O.T.)**

Date : 13-10-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

For Petitioner(s) Mr. Huzefa A Ahmadi, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Nizam Pasha, Adv.
Ms. Rashmi Singh, Adv.
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.

For Respondent(s) Mr. Anantha Narayana M.G., AOR
Mr. Barun Kumar Sinha Advocate, Adv.
Mrs. Pratibha Sinha Advocate, Adv.
Mr. Anantha Narayana M.g, Adv.
Mr. Sneh Vardhan Advocate, Adv.
Mr. Rakesh Muddgal Advocate, Adv.
Mr. Pankaj Kumar Shukla Advocate, Adv.

Mr. Aditya Sharma, AOR

Ms. Madhavi Divan, Sr. Adv.
Mr. Hari Shankar Jain, Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Ms. Nidhi Khanna, Adv.
Ms. Anlandrita Deb, Adv.
Ms. Aandrita Deb, Adv.

Mr. Tushar Mehta, SG
Mr. Sharan Dev Singh Thakur, AAG

Ms. Ruchira Goel, AOR
Mr. Siddharth Thakur, Adv.
Mr. Sharanya Sinha, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Mustafa Sajad, Adv.
Ms. Keerti Jaya, Adv.

Mr. Rishi Raj, Adv.
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Ms. Disha Puri, Adv.
Mr. Rishesh Sikarwar, Adv.
Mrs. Renu Yadav, Adv.
Mr. Moirangmayum Chittaranjan Singh, Adv.
Mr. Aman Khullar, Adv.

Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Vaibhav Tiwari, Adv.

Mr. Abhishek, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Special Leave Petitions on 16 October 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar